

Filing no. 8220/2020 (B.A.)  
Bablu purty Vs state of Jharkhand  
Name of advocate:- Vikash Kumar

Defects:-

- 9 (i) Father's name and address of the petitioner at page no. 1 may be verified from vak.  
(ii) Name of the petitioner at para 1 of affidavit may be verified/ corrected as per impugned order.  
(iii) Content of typed copy of page no. 8 may be verified from its respective original.  
(iv) Enclosure stated at typed copy of Page no. 10 is missing. The same alongwith its true typed copy (if required) may be given by way of S.A.  
(v) Lower court details may properly be filled up at P. Form.